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supply of some stores to these two mills and whether he has got a mill of his own?

SHRI MANUBHAI SHAH: He is an employee of a different mill whose services we requisitioned at the request of the Maharashtra Government to be appointed as the Authorised Controller. He is not interested in this mill nor is he an agent. He is purely an Authorised Controller under the law and being a very competent man and having first run one mill efficiently the Maharashtra Government appointed him to be the Authorised Controller for the second mill and, therefore, he is functioning as such.

SHRI NIRANJAN SINGH: May I know whether Government is aware that this gentleman has got a contract for the supply of cotton to these two mills?

SHRI MANUBHAI SHAH: No, Sir.

SHRI A. B. VAJPAYEE: May I know how these Authorised Controllers are appointed? Have Government a panel or a list out of which appointments are made?

SHRI MANUBHAI SHAH: We are getting quite a large, adequate number. All the units under the authorised controllers, thanks to the vigilance of the Government, both in the State and in the Centre and the competence of the men selected, showing profits. That itself shows that the system of selection is fairly satisfactory.

## बिटेन की युरोपीय साझा बाजार की सदस्यता के बारे में भी छागला का कथन

†३४१. श्री नवाब सिंह चौहान : क्या प्रधान मंत्री यह बताने की ध्रुपा करेंगे कि

(क) क्या यह सच है कि ब्रिटेन में भारतीय हाई कमिश्नर श्री एन० सा० खागला ने धिछती २५ मई को इंग्लैड

में त्रिटिश बाडकास्टिंग कारपोरेशन को दी गई एक मुलाकात में, ब्रिटेन द्वारा युरोपीय साझे बाजार की सदस्यता के लिये प्रार्थना-५त्र देने के परिणामस्वरूप राष्ट्रमडल में एक संकट उत्पन्न होने को बात कहीं ; ग्रौर

(ख) यदि हां, ता इस सम्बन्ध में वास्तविक स्थिति क्या है ?

†[Shri CHAGLA'S REMARKS ON BRITAIN'S MEMBERSHIP OF E.C.M.

\*341. SHRI NAWAB SINGH CHAU-HAN: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact, that in an interview given to the British Broadcasting Corporation in England on the 25th May last India's High Commissioner in U.K., Shri M. C. Chagla, spoke of a crisis in the Commonwealth as a result of Britain's application for membership of the European Common Market; and

(b) if so, what is the actual position in this regard?]

वैवेशिक कार्य मंत्रालय में उपमंत्री (श्री दिनेश सिंह ) : (क) ग्रौर (ख) हमारे हाई कमिश्नर के लंदन हवाई अड्डे पहुंच ने पर, वी ० बी ० सी ० के एक भेंट-कर्ता ने उनसे यह सवाल किया कि क्या बहत से लोगों की तरह उन्हें भी यह डर है हि राष्ट्रमंडल ग्रब पहले से ज्यादा खतरे में है, ता उन्होंने जवाब में यह कहा कि उनके विचार में राष्ट्रमडल के सामने निश्चित रूप से एक संघट है। जैसा कि माननीय सदस्य का पता है बर्तातिया के साझा मंडी में शामिल होने से राष्ट्रमंडल सदस्यों के बीच वर्तमान म्रार्थिक संम्बंधों पर म्रसर पड़ेगा स्रौर जिस हद तक ये संबंध कमजोर होंगे ग्रौर व्यापार बिगडेगा, उस हद तक राष्ट्रमंडल के विभिन्न सदस्यों में गंभीर चिता रहेगी ।

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THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) and (b) Our High Commissioner in reply to a question by a B.B.C. interviewer, on his arrival at London airport, whether he shared the fears of many that the Commonwealth was in greater danger than ever before, said that he thought the Commonwealth was facing a definite crisis. As the Hon, Member is aware Britain's joining the Common Market will have repercussions on the economic links which at present exist between members of the Commonwealth and to the extent that these links are weakened and patterns of trade disrupted there is serious concern among the individual members of the Commonwealth.1

भी भवाव सिंह चौहाम : क्या माननीय मंत्री भी यह बताने की ध्या करेंगे कि भारत सरकार की तरफ से क्या प्रयत्न हो रहे हैं जिससे कि बीटेन के कामन मार्केंट में शरीक होने पर भी भारत को होई धार्थिक नकसान न हो, व्यापार के संबंध में ?

भी बचाहर लास नेहंक : यह तो एक लर्म्बा कष्टानी है, महीनो की और एक माती में कुछ वर्ष ज्यादा की । इस सिलसिले में हमारे जो एक राजदूत हैं बसेल्स में, उनको हमने श्रपना राजदूत बनाया है यूरोपियन इकानामिक कम्युनिटी का, यानी इसलिय, कि हमारे जो इक्क हीं उनको नुकसान न पहुचे । बाकी इमारे फाइनेन्स मिनिस्टर बभी दो चार दिन के अंदर जाने वाले हैं, व भी इसकी **्रिनस्बत वहां बातचीत करेगे ।** 

SHRI BHUPESH GUPTA: May I know whether, in view of the fact that the British Government is treating the Commonwealth as a one-way track and when it has disregarded Indian interests in the context of Commonwealth relations as far as the E.C.M. is concerned, Government is reviewing its attitude towards the Commonwealth?

SHRI JAWAHARLAL NEHRU: The hon. Member's question has a number of presumptions. I do not where the question comes. There are a number of insinuations and presumptions. What exactly is the question part of it?

SHRI BHUPESH GUPTA: The question part of it is, if I may say so, whether the Government is reviewing its attitude towards the British Commonwealth in view of the patent fact that the United Kingdom is disregarding Indian interests in the matter of its approach to the European Common Market

SHRI JAWAHARLAL NEHRII: We have no reason to review our attitude to the British Commonwealth. If occasion arises to review it, we shall do so. There is no reason at present.

SHRI BHUPESH GUPTA: Do I understand, Sir, that when the Indian economy is faced with a serious situation as a result of the action of the premier member of the Commonwealth, namely, the United Kingdom, whether you like it or not, the occasion has not arisen for the Government to reconsider the matter in the light of the present developments?

MR. CHAIRMAN: That is what the Prime Minister has said.

SHRI JAWAHARLAL NEHRU: No, Sir, it has not arisen.

## Indo-Iran Trade Agreement

\*342. Shri KRISHNA CHANDRA: Will the Minister of COMMERCE AND Industry be pleased to state the principal terms of the current Trade Agreement with Iran?

THE MINISTER OF INTERNATIO-NAL TRADE IN THE MINISTRY COMMERCE AND INDUSTRY Manushai Shah): We do not have a Trade Agreement with Iran at present.